

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 06
178/241-242/2020

IN THE MATTER OF:

Ashok Mittal ... Applicant/Petitioner
Vs
Singla Infrabuild Pvt Ltd. & Ors. ... Respondent

Order under Section 241-242.

Order delivered on 18.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shashank Garg, Mr. Tariq Khan,
Mr. Yashraj Samant, Advs.

ORDER

On the mentioning made by the petitioner counsel, issue notice to the respondents to file their replies within three weeks hereof, rejoinder within three weeks thereafter. List this matter for hearing on 05.02.2021.

Sd/-
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)